

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GV ANNAI HOSPITAL LLP (UNDER CIRP) OPERATED IN HOSPITAL INDUSTRY AT
VILAPAKKAM, ARCOT, RANIPET DISTRICT
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	G V Annai Hospital LLP LLP No: AAC6970 PAN: AANFG4810F
2.	Address of the registered office	No.65, Dharmaraja Koil Street, Arcot, Vellore – 632503
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Vellore, Tamil Nadu
5.	Installed capacity of main products/ services	Hospital in G+3 Floors having capacity of 90 Beds, with CT scan, STP, X-Ray and Lab facility.
6.	Quantity and value of main products/ services sold in the last financial year	Quantity and value of main products/services sold during the last financial year is NIL .
7.	Number of employees/ workmen	NIL on Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at	The details can be obtained by requesting on email: gvannai.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be obtained by requesting on email: gvannai.cirp@gmail.com
10.	Last date for receipt of expression of interest	August 20, 2026
11.	Date of issue of provisional list of prospective resolution applicants	August 24, 2026
12.	Last date for submission of objections to provisional list	August 29, 2026
13.	Date of issue of final list of prospective resolution applicants	August 31, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	August 31, 2026
15.	Last date for submission of resolution plans	September 30, 2026
16.	Process email id to submit Expression of Interest	gvannai.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is registered as an MSME enterprise under the category 'SMALL'. The Udyam registration is obtained on 12.05.2025

Date: 05.08.2026

Place: Karur

Sd/-

P Balasubramanian

Resolution Professional of GV Annai Hospital LLP
IBBI Registration No. IBBI/IPA-001/IP-P-02867/2024-2025/14404
AFA valid up to June 30, 2027
85/3, Sukkaliyur, Karuppampalayam Village,
Karur, Tamil Nadu - 639003

